

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A.858/1997

Date of order : 30.7.2003

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman  
Hon'ble Mr. S. Biswas, Administrative Member

SUBODH KR. MONDAL & ORS.

VS.

UNION OF INDIA & OTHERS

For the applicants : Mr. A. Chakraborty, counsel  
Mr. T.K. Biswas, counsel

For the respondents : Mr. M.K. Bandyopadhyay, counsel

ORDER

Mr. Justice B. Panigrahi, V.C.

Seven applicants have jointly filed this application praying for regular appointment as Group 'D' staff under the respondents on the basis of their earlier engagement in the year 1987 as Hot Weather Staff. They have relied on an earlier decision of the Tribunal in O.A.No.370/1991.

2. Respondents have contested the application and have submitted that some of the applicants had worked for a few days in the department on the basis of forged and false documents.

3. After arguing for sometime, 1d. counsel for the applicants has submitted on instruction that his clients do not want to press this application any further.